

<ITEM No.1-B
(for judgment)

Court No.4

SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.8036-8037 OF 2004

Bank of India & Anr.

Appellant (s)

VERSUS

Tarun Kr. Biswan & Ors.

Respondent (s)

Date : 30/07/2007 This Petition was called on for judgment today.

For Appellant (s)

Ms. Akansha,Adv.
Ms. Nina Gupta,Adv.
Ms. Neha Sharma,Adv.

For Respondent(s) Mr. G. Ramakrishna Prasad,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice Lokeshwar Singh Pant.

The appeals are allowed without any order as to costs
in terms of the signed judgment.

(Ganga Thakur)
PS to Registrar

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.